

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:976  
ANSWERED ON:28.07.2003  
ASSESSMENT OF RAINFALL  
R.L. JALAPPA;VSM (RETD.) COL. CHOUDHARY

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government have assessed annual rainfall in various States, especially drought prone States, during the last three years;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) the contingency plan the Government propose to make to overcome the situation; and
- (d) the funds allocated/released to each State Government for development of infrastructure to harvest rain water, during the last Plan period?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) Yes, Sir. The details of annual rainfall assessed in various States, State-wise and year-wise are given in Annex-I.

(c) It is primarily the responsibility of the State Governments concerned for undertaking immediate relief measures in the wake of drought. However assistance is provided by Central Government under Calamity Relief Fund (CRF). Ministry of Water Resources has advised State Governments to make judicious use of water available in the reservoirs giving priority to drinking water supply. States have also been advised to take over exploratory wells drilled by Central Ground Water Board (CGWB) for enhancing their water supply. CGWB has handed over 4000 wells to various State Governments.

A Task Force under the Chairmanship of Secretary, Ministry of Water Resources has been set up to help the drought affected States to tide over the acute water scarcity. Chief Secretaries of the concerned 18 drought affected States and Union Secretaries of Ministry of Agriculture, Rural Development, Urban Development, Finance, Petroleum & Natural Gas; Chairman, Central Water Commission; Chairman, Central Ground Water Board; Member (Traffic), Railway Board; Director General, Geological Survey of India; and Director General, India Meteorological Department are members of the Task Force. Two meetings of the Task Force have been held. In the first meeting of the Task Force, measures to meet the water shortage in various States were discussed. The additional central assistance which could be provided to the States and the various schemes of the different Ministries under which they could seek the central assistance especially the assistance under 5% of the funds allocated under Accelerated Rural Water Supply Programme (ARWSP) to meet contingency arising out of natural calamities and other emergent situations were intimated. In the second meeting of the Task Force, the drought affected States were requested to adopt rain water harvesting and water conservation techniques in order to utilize rainfall during the current monsoon. Stress was also laid for doing water budgeting by State Governments and making judicious use of available water.

(d) The approved outlay for irrigation in respect of each State during the Ninth Plan (1997-2002) is given at Annex-II.

**ANNEX - I**

(Annex in reply to Lok Sabha Unstarred Question. No.976 for 28.7.2003)

**STATEWISE RAINFALL DISTRIBUTION**

STATE/UT	2000		2001		2002		
	ANNUAL	% DEP	ANNUAL	% DEP	ANNUAL	% DEP	
	(mm)	from	(mm)	from	(mm)	from	
	normal	normal	normal	normal	normal	normal	
1 A & N ISLAND (UT)	2386.2	-20%	2935.1	0%	2310.7	-22%	
2 ARUNACHAL PR.	2762.0	-3%	2199.9	-23%	2559.6	-23%	
3 ASSAM	2656.1	-4%	2048.2	-21%	2132.4	-15%	
4 MEGHALAYA	3069.7	6%	3954.0	-5%	4992.3	-26%	
5 NAGALAND	1626.6	-19%	1446.8	-28%	1408.9	-30%	
6 MANIPUR	1315.1	2%	1233.3	-7%	1417.5	3%	
7 MIZORAM	2567.4	-1%	2694.3	4%	2546.3	-3%	

8	TRIPURA	2484.4	12%	2476.8	12%	2246.9	-3%
9	SIKKIM	2705.7	-29%	2904.9	-23%	2914.2	14%
10	WEST BENGAL	1879.5	7%	1795.3	4%	1778.1	-1%
11	ORISSA	1163.0	-22%	1777.4	19%	1166.6	-18%
12	JHARKHAND	1369.8	4%	1410.8	8%	1184.6	-1%
13	BIHAR	1313.7	11%	1368.4	16%	1324.2	3%
14	UTTAR PRADESH	953.2	-2%	895.0	-8%	769.4	-20%
15	UTTARANCHAL	1935.4	16%	1479.4	-11%	1588.5	0%
16	HARYANA	498.5	-14%	597.2	3%	432.6	-30%
17	CHANDIGARH (UT)	1136.8	7%	953.2	-10%	1010.0	-5%
18	DELHI	589.6	-19%	600.0	-17%	555.6	-21%
19	PUNJAB	544.3	-16%	634.3	-2%	446.1	-31%
20	HIMACHAL PR.	1111.8	-17%	1102.7	-18%	1075.5	-20%
21	J & K	828.3	-22%	795.4	-26%	750.5	-19%
22	RAJASTHAN	337.5	-28%	416.9	-11%	199.8	-59%
23	MADHYA PRADESH	659.9	-39%	938.7	-13%	895.9	-19%
24	CHHATTISGARH	952.7	-29%	1435.2	7%	1043.4	-20%
25	GUJARAT	481.5	-38%	709.2	-8%	544.4	-32%
26	DNH & DAMAN (UT)			1930.9	-13%	1655.0	-25%
27	DIU (UT)	356.0	-43%				
28	GOA	3558.1	12%	2365.7	-25%	2373.3	-28%
29	MAHARASHTRA	10665.7	-5%	10453.3	-7%	1034.8	-18%
30	ANDHRA PRADESH	1010.6	11%	939.4	3%	698.6	-24%
31	TAMIL NADU	857.5	-12%	778.5	-20%	741.2	-24%
32	PONDICHERRY (UT)	1224.4	-11%	940.1	-32%	992.9	-28%
33	KARNATAKA	1260.0	8%	1049.5	-10%	939.2	-27%
34	KERALA	2465.8	-21%	2913.9	-6%	2457.3	-14%
35	LAKSHADWEEP	1372.7	-8%	1383.7	-7%	1034.4	-34%

#### ANNEX-II

Annex in reply to Lok Sabha Unstarred Question No. 976 for 28.7.2003

#### APPROVED OUTLAY FOR IRRIGATION DURING IX PLAN (1997-2002)

	STATES OUTLAY IN RS. CRORE				
	M&M	MI	CAD	TOTAL	
1	Andhra Pr.	5027.16	775.73	76.50	5879.39
2	Arunachal Pr.	2.30	202.48	5.65	210.43
3	Assam	135.12	429.99	25.07	590.18
4	Bihar	1450.00	725.00	125.00	2300.00
5	Goa	237.02	27.31	7.31	271.64
6	Gujarat	7358.00	963.55	50.00	8371.55
7	Haryana	1372.4	172.13	68.22	1612.78
8	Himachal Pr.	35.00	196.55	7.30	238.85
9	J & K	183.00	156.00	23.50	362.50
10	Karnataka	5500.00	500.00	120.00	6120.00
11	Kerala	650.00	250.00	40.00	940.00
12	Madhya Pr.	1915.76	782.90	18.69	2717.35
13	Maharashtra	8969.08	1568.56	388.46	10926.10
14	Manipur	222.00	44.00	12.60	278.60
15	Meghalaya	15.00	60.00	5.00	80.00
16	Mizoram	0.40	17.52	0.19	18.11
17	Nagaland	9.85	40.28	1.50	51.63
18	Orissa	3084.76	267.32	16.50	3368.58
19	Punjab	238.25	252.82	384.47	875.54
20	Rajasthan	1855.54	196.30	422.86	2474.70
21	Sikkim	0.00	10.00	1.00	11.00
22	Tamil Nadu	1000.00	357.65	90.00	1447.65
23	Tripura	60.55	105.36	0.10	166.01
24	Uttar Pr.	2600.12	490.00	120.00	3210.12
25	West Bengal	710.93	347.87	16.33	1075.13
Total - STATES					42632.27 8939.32 2026.25 53597.84
Total - UTs					6.10 45.52 1.04 52.66
TOTAL - STATES+UTs					42638.37 8984.84 2027.29 53650.50